

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-182-2020**

MRF Limited

... Petitioner.

Versus

Vency Lobo & Anr.

... Respondents

Shri Girish Sardesai, Advocate for the Petitioner.

Shri A. Shirodkar, Advocate for the Respondent No.2.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 23 NOVEMBER 2020****P.C. :**

The learned counsel for the respondent no.2 seeks time to file reply.

2. Post the matter on 07.12.2020.

DAMA SESHADRI NAIDU, J.

NH